

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : MA/929/2019  
IN  
**PETITION NUMBER** : CP/634/IB/2017  
**NAME OF THE PETITIONER** : Hindustan Education & Charitable Trust  
**NAME OF THE RESPONDENTS** : G.V. Ravikumar (RP) & 4 others  
**UNDER SECTION** : Sec 60 of IBC, 2016  
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**ORDER**

Learned Counsel Mr. R. Vidhya Shankar for the Applicant is present.

Learned Counsel Ms. Prapti Mehta for the Respondent is present.

Pleadings are completed.

Both the parties are directed to submit their written submissions (preferably in not more than two pages) before next date of hearing.

List the matter on **18.03.2021** for further hearing.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**